SHRI BHUPESH GUPTA: Lady Members have spoiled this question. Can we ask a supplementary, Sir?

MR. CHAIRMAN: Next question.

† Cost of Rajasthan Canal

- •17. SHRIMATI LAKSHMI KUMARI C'HUNDAWAT: Will the Minisler of PLANNING be pleased to state:
- i:i) whether it is a fact that the Rajasthan Government have recently submitted to the Central Government that in view of rise in cost, it has become increasingly difficult for the State to earmark adequate funds for the early completion of the Rajasthan Canal project; and
- (b) if so, what action has been taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) The request is being examined.

MR. CHAIRMAN: Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

Applications under the "Own your Telephone Scheme in Madras"

- *215. SHRI S. A. KHAJA MOHIDEEN: Will the Minister of Communications be pleased to state:—
- (a) the number of applications on the waning list in Madras under the scheme 'Own your telephone' at present; and
- (b) what steps Government have taken to minimise the waiting period for such telephone connections?

THE MINISTER OF COMMUNICATIONS (SHRI K. BRAHMANANDA REDDI): (a) and (b) 62 applications under OYT category were pending in Madras on 1-2-1974 as against a total waiting list of 11,191.

† Transferred from the 22nd April. 1974.

These applications are pending for want of exchange capacity, requisite stores and materials. Within restricted available resources of equipment and material every effort is being made to expand the telephone system so as to provide more connections. An additional capacity of 12,900 lines is expected to be added to Madras Telephone system during the Fifth Five Year Plan which may more or less clear the entire existing waiting list

Review of Letters of Intent issued for setting up industries

•217. SHRI KALYAN ROY: SHRI S. KUMARAN:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to refer to the reply to Unstarred Question 192 given in the Rajya Sabha on the 26th July, 1973 and state.

- la) whether a systematic review of letters of intent issued for setting up industries has since been undertaken;
 - (b) if so, with what results; and
- fc) what is the number of unimplemen-ted letters of intent which were cancelled during the last two years and till the middle of April. 1974?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMA-NIAM): (a) to (c) The progress of conversion of Letters of Intent into industrial licences is being reviewed on an industry-wise basis from time to time. Such reviews are also conducted on a State-wise basis periodically. Letters of Intent on which there has not been adequate progress within the validity period are allowed to lapse or are cancelled. The number of Letters of cancelled/Iapsed/surren-dered etc.. in the years 1972, 1973 and 1974 (upto 31-3-1974) is as follows

1974			19
1974			185
1974	٠.		29
31-3-19	274		